

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 313

IA-1243/2024

In

IB-31(ND)/2024

IN THE MATTER OF:

BANK OF MAHARASHTRA

Vs

DEEPA VASUDEV

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 30.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nishant Awana, Adv. Rini Badoni Adv. Nitya Sharma

For the RP : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-1243/2024:-

One week time granted to enable the Applicant to bring the proof and affidavit of service on record within two days. The Personal Guarantor is directed to file objections to the RP's report within one week.

List the matter on **15.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**